

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 111  
CP No. 07/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Nand Kishore Parihar**

**...Petitioner**

**Versus**

**M/s Rajhans Industries Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Samay Maheshwari, Adv.

For the Respondent : Shivangshu Naval, Adv.

**ORDER**

Heard Mr. Samay Maheshwari, Adv. appearing on behalf of the Petitioner.  
Mr. Shivangshu Naval, Adv. appearing on behalf of the Respondent No. 2 & 3  
submits that reply has been filed by e-filing. Copy of the same has been furnished  
to the opposite counsel. Rejoinder, if any, may be filed within 3 weeks with an  
advance copy to the opposite counsel. List the matter on 12.07.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

May 02, 2024